

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.06.2019

ORDER NO. 127 of 2019

Hon'ble President is pleased to order the following sitting commencing from **17/06/2019 to 02/08/2019** for CESTAT, New Delhi as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 24/06/2019 to 25/06/2019	Anti-dumping matters.
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 17/06/2019 to 21/06/2019	Service Tax and Excise Division Bench matters.
	From 08/07/2019 to 26/07/2019 and 01/08/2019 to 02/08/2019	Service Tax and Custom Division Bench matters.
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 17/06/2019 to 21/06/2019, 01/07/2019 to 05/07/2019 and 29/07/2019 to 31/07/2019	Customs Division Bench matters.
Hon'ble Sh. Bijay Kumar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 24/06/2019 to 28/06/2019	Customs, Excise and Service Tax Division Bench matters.
	From 01/07/2019 to 05/07/2019 and 29/07/2019 to 31/07/2019	Excise and Service Tax Division Bench matters.
Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 08/07/2019 to 02/08/2019	Excise Division Bench matters.
Hon'ble Sh. Anil Choudhary, Member (Judicial)	From 24/06/2019 to 28/06/2019, 08/07/2019 to 26/07/2019 and 01/08/2019 to 02/08/2019	Single Member Matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 17/06/2019 to 21/06/2019	Chamber work.

Note:

1. On 24.06.2019 to 25.6.2019 Regular Division Bench will resume after Anti- Dumping matters are over, as notified.
2. Whenever any Judicial Member who is part of a Division Bench will be on leave or on tour during 24.06.2019 to 28.06.2019, 08.07.2019 to 26.07.2019 and 01.8.2019 to 02.8.2019, Hon'ble Sh. Anil Choudhary, Member (J) will be part of that Division Bench and Single Member cases listed before him will stand adjourned if there is no other Single Member Bench sitting. In case a Technical Member who is part of a DB is on leave or on tour the other DB, if available, will take up all the matters.
3. On every Friday afternoon special bench sittings will be notified, if any.
4. In the event of non sitting of a Bench the adjourned dates of listed matters will be uploaded in the website.
5. The adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

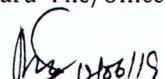
By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar